[13 MAR 1980]

RAJYA SABHA

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Thursday, the 13th March, 1980/the 23rd Phalguna, 1901 (Saka)

The House met at eleven of the

INTRODUCTION OF MINISTER

MR. CHAIRMAN: The Prime Minister.

SHRIMATI INDIRA GANDHI: Sir, I kave pleasure in introducing to you and through you to the House my colleague, Dr. Charanjit Chanana, Minister of State in the Ministry of Industry.

ORAL ANSWERS TO QUESTIONS

Probe into Jaguar deal

*41. SHRI PRAKASH MEHRO. TRA:† SHRI KISHAN LAL SHARMA:

DR. RAFIQ ZAKARIA:

Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that a probe has been launched into the Jaguar deal with foreign companies entered into by the previous Government;

(b) if so, what are the details in this regard;

(c) which are the other deals of the previous Government pertaining to the Ministry of Defence which come within the purview of the probe referred to at part (a) above;

(d) by when the probe is likely to be completed; and

(~) whether any communication from sritish authorities has been receivthe regard to this probe?

MINISTER OF STATE IN MINISTRY OF DEFENCE (SHRI C. P. N. SINGH): (a) No Sir.

(b) to (e) Do not arise.

[†]The question was actually asked on the floor of the House by Shri Prakash Mehrotra.

1244 RS-1.

श्री प्रकाश मेहरोता : मान्यवर, जगुग्रार डील को लेकर देश में बहुत विवाद उत्पन्न हो गया है । जो तकनीकी श्रांकड़े उपलब्ध हैं उनकी ग्रगर ग्राप तुलना करें तो देखेंगे कि जगुग्रार की जो रफतार है वह साउंड की रफतार से केवल डेढ़ टाइम्स है जबकि विगन की रफतार दुगनी है ग्रीर मिराज की रफतार जो है वह लगभग सवा दो गुना है ।

इसी तरीके से जगुआर का जो टेक आफ रन है वह 580 मीटर का है, जबकि विगन का 400 मीटर का है और मिराज का 450 मीटर का है । इसी प्रकार जगुआर का जो एयर टू एयर मिसाइल का रेंज है वह केवल 20-25 मील का है; जबकि विगन और मिराज का 40-45 मील का है । जगुआर का जो टर्निंग रेडियस है वह छ : किलोमीर का है जबकि विगन का केवल 3.2 किलोमीटर है और मिराज का 2.3 किलोमीटर है ।

इसी तरीके से जगुवार का जो फार्यारंग साइट वर्क्स है वह लैं सर पावर करता है जिससे यह होना है कि फाग में, क्लाउडी वैदर में, रेनी वदर में इस प्लेनका इस्सेमाल नहीं किया जा सकता, जिसका मतलब यह है कि लगभग सात महीने इस प्लेन का इस्सेमाल हम नहीं कर सकसे हैं। इसीलिए ग्रार०ए० एफ_े ने इस प्लेन को ग्राब्सोलीट माना है ग्रौर...

श्री सभापति : सवाल क्या है ?

श्री प्रकाश मेहरोता : सवाल के लिए जनाव पहले बैकग्रानंड समझिये, जो ग्राप लोगों ने घपला किया है उसको समझिये । स्निये ।

तो मान्यवर, जो ग्रार० ए० एफ० ने इसको ग्राब्सोलीट करार दिया है ग्रौर वे टारनेडो प्लेन जो है उसे लेने जा रहे हैं। एयर मार्शल मूलर्गावकर, एक टेस्ट पायलट ग्रौर एक एक्सपर्ट ने ग्रपनी ग्रोपिनियन इसके खिलाफ दी है। दूसरी तरफ, मान्यवर, स्थिति क्या है । दुमारी सीमाग्रों पर टेन्शन बनी हुई है, खतरा है ग्रीर सेमी-वार कंडिशंस हैं । ग्रासपास के जो देश हैं उनको सोफिस्टिवेटिड वैपंस दिये जा रहे हैं । तो, मान्यवर, न केवल हमें ग्रपनी प्रामंड फोर्सेज को मार्डन वैपंस ग्रीर एक्विपमेंट देने चाहिये जिससे उनका मारेल जो है वह बना रहे, बल्कि इस तरीके के ग्राब्सोर्ल. प्लेन देने से उनका जो मारेल है, वह गिरेगा ।

तो ऐसी स्थिति में मैं सरकार से जानना चाहूंगा कि क्या फिर से इन दी लाइट ग्राफ ग्राल दिस ग्रीर कण्ट्री की सुरक्षा को देखते हुए इस डील को क्या वे रि-एक्जामिन करेंगे ग्रीर जो सब से ज्यादा सुटेबल, एफिशेंट, डीप-पेनिट्रटिंग एयरकाफट है उसको देख कर लेने की क्रंपा करेंगे ।

SHRI .C P. N. SINGH: The hon. Member has raised a point which seems to have got the whole nation involved. If these complaints are sent to us, we will definitely have them examined.

श्री प्रकाश मह रोता : मेरा दूसरा सवाल है मान्यवर, इस विषय पर चर्चा इस सदन में पहले भी हो चुकी है ग्रौर ये सब बातें कही जाचुकी हैं फिर भी अगर माननीय मंत्री महोदय कहेंगे तो हम लोग लिख कर उन को भेजेंगे। मैं समझताहं कि देश की सुरक्षा का जो प्रश्न है वह राजनीति की परिधि से परे होना चाहिए । किन्तु समाचारपतों में बहुत कुछ इस विषय को लेकर खबरें प्रकाशित हुई हैं । समाचारपत्नों में यह कहा गया है कि कोई मिस्टर एस० बी० छिब्बर हैं जो लंदन में रहते हैं, वे ग्राम्स डील का काम करते हैं, उन का इससे संबंध है। ग्रखबारों में यह भी निकला कि 20 दिसम्बर 1977 को जगजीवन बाब, जो डिफेंस मिनिस्टर थे, उन्होंने जगुझार कंपनी के कोई जी० बी० गिल हैं उनको कोई पत लिखा मिस्टर छिब्बर को रिकमंड करके। उन्हीं छिब्बर की गाड़ी जगजीवन राम के पुत सुरेश यहां इस्तेमाल करते हैं। ऐसा भी

प्रखबार में धाया है कि उस गाड़ी के डेंग बोर्ड में जगुग्रार डोल के संबंधित पत निकले हैं । इसलिए मान्यवर, बहुत शंका उत्पन्न हो गई है ग्रीर इस शंका का समाधान होना चाहिए ग्रीर इसीलिए मैं यह निवेदन कर रहाहू । यह ग्रावश्यक है कि इन व पहलुग्रों से इस पर प्रोब होना चाहिए, इस की इन्क्वायरी होनी चाहिए ग्रीर यदि कोई पोलिटिक प्रभाव का या किसी ग्रीर तरीका का कोई कंसिडर शन इसमें इस्तेमाल हुग्रा है तो वे सब बातें सामने ग्रानी चाहिए, देश के सामने उन चीजों को लाना चाहिए...

एक माननीय सवस्य : सवाल वया है ?

श्री प्रकाश मेहरोता : सवाल यह है कि उसकी इंक्वायरी करके उन तमाम बातों को सामने लाना चाहिए । (Interruptions)

SHRI A. G. KULKARNI: I want to draw your attention, Sir. Yesterday when we took the name of some members of their party in the Lok Sabha, they objected. Now they have referred to some names of members in the other House. But we are happy. But let them also be fair to others.

SHRIMATI INDIRA GANDHI: Sir. some of these things have come to our notice. It is not a question as to who made the deal. The question, as the hon. Member has rightly put in perspective, is whether this is the best aircraft, more suited to the needs of our Air Force considering the vast developments which are taking place in the Air Forces in the rest of the world. So, it is from that point of view that we shall certainly look into the matter and any other specific complaint which the hon'ble members have, can be put up. As the hon.; Member has rightly pointed out all these matters have come out in the public, that is, the comparative advantages and the disadvantages of the various planes available.

DR. RAFIQ ZAKARIA: Sir, I appreciate the modification of the reply that the Minister gave when he said that there will be no probe . .

SHRIMATI INDIRA GANDHI: The question is: Is there a probe?

DR. RAFIQ ZAKARIA: As the Prime Minister rightly said, this matter has been agitated both on the floor of the House and in the Press and I do not think, Sir, complaints have not been made and I am sure, the Government would take cognizance of what h_{ag} already been agitated . . .

MR. CHAIRMAN: What is your question?

DR. RAFIQ ZAKARIA: I do not want, therefore, to go into that question. But I would like to know from the Prime Minister whether Jaguar aircraft is being used or is being discarded by Britain herself which is manufacturing it and is replacing it by a more modern and effective aircraft known as Tornedo and whether only three countries in the world at present are using it; one is Oman in the Gulf countries, then a Latin American country and India. As against that, Sir, Mirage is being used by more than 24 countries including Pakistan. Now, Sir, that also poses a question as far our security is concerned in terms of what aircraft should be used when we have to think in terms of our own defence. Arising out of this, I would like to know whether it is possible for the Government to cancel this deal in view of the fact that France has offered to compensate whatever penalty that we may have to pay in this regard. Further, I would also like to know whether a similar aircraft could be obtained from the Soviet Union -or some other friendly countries. My friend has also referred to Viggen which because of political pressure from the U.S.A. could not be obtained. Now, in view of these things. I would like to know what exactly is the attitude of the Government because these are well-known facts.

SHRI C. P. N. SINGH: The hon. Member has pointed out some facts. But Sir, I would like to inform him that even France is using the Jaguar and regarding this . . .

DR. RAFIQ ZAKARIA: I talked of Britain.

SHRIMATI INDIRA GANDHI: You said only Oman and so on.

DR. RAFIQ ZAKARIA: Alright. You can include partially France.

SHRIMATI INDIRA GANDHI: There may be other countries.

SHRI PILOO MODY: Why don't you go into the Chamber and settle this?

SHRI C. P. N. SINGH: We have no information in regard to this French Government offer at the moment.

DR. RAFIQ ZAKARIA: I asked whether a better aircraft could be obtained from the Soviet Union? What about Viggen?

SHRIMATI INDIRA GANDHI: The Viggen was offered to us. Offered means, the proposal was put before us. It is available for sale. It is not being offered free. Some other planes were also offered. It was in the balance of all these that we were going into the matter in great detail when our Government fell. The next Government went into the matter and they decided on the Jaguar.

SHRI PILOO MODY: Your Government did not fall. Our Government fell.

SHRI N. K. P. SALVE: It failed in ways more than one.

SHRIMATI INDIRA GANDHI: I would request hon. Members not to read more into my statement than

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Oral Answers

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[RAJYA SABHA]

what I had intended. The specific question was: 'Is there a probe?' The answer was 'No'. It does not mean that we will necessarily have a probe. All I said was that this information is available. Our Airforce as well as the other departments of the Government are constantly looking into these things to see what meets our needs. We cannot afford to be caught napping, specially in defence matters.

श्री किशन लाल शर्मा : श्रीमन्, तत्कालीन रक्षा मंत्री ने यह बात कही थी कि इस सौदे पर वित्त मंत्री की सेक्शन ली गयी थी, लेकिन तत्कालीन वित्त मंत्री जी ने इस का प्रतिवाद किया कि मेरी कोई स्वीक्रति नहीं थी, मैं तो उस समय केबिनट का भी सदस्य नहीं था । क्रपया यह स्पष्ट करने का कष्ट कहें ।

SHRIMATI INDIRA GANDHI: We have no knowledge of this.

SHRI A. G. KULKARNI: Sir, may I know from the hon. Minister of Defence when they have stated that the basic problem here is the security of the country and a proper aircraft to deal with all eventualities in case of attack . . .

MR. CHAIRMAN: We all know that. But what is the question?

SHRI PILOO MODY: We all need a good aircraft. We need to strengthen our defences.

SHRI A. G. KULKARNI: I am not briefing the Government as their Members are . . . (Interruptions).

DR. RAFIQ ZAKARIA: Sir, I object to this. This kind of aspersion should not be allowed. We have as much right to question the Government as they have. To say that we are briefing is something . . . (Interruptions) SHRI PILOO MODY: As the Prime Minister has rightly said, you must keep quiet.

MR. CHAIRMAN: You ask your question.

SHRI A. G. KULKARNI: The basic point that has been highlighted is in connection with the security and in the light of that I was trying to frame my question. The hon. Member has given a number of other proposals and has just now spoken about the Miraj, the Viggen, the Hunter or whatever it is. Now I want to say that when the ex-Janata Government was there it had informed us that at the time when a decision in this respect was being taken, a computerised survey was made, every assessment was made and only after all that the Jaguar was found to be suitable. Now I want to know from the Government, on what basis the Government is thinking that the computerised assessment was wrong. I want a reply to that question.

SHRI C. P. N. SINGH: Sir, I have already said that we are not thinking on those lines, but if the Members of the hon. House or the people of India keep on pointing out new facts, we will certainly look into them.

SHRI A. G. KULKARNI: I wanted to know how the computerised assessment was wrong.

SHRI PILOO MODY: It is the **Members who are honourable and not** the House.

SHRIMATI INDIRA GANDHI: My Government does not know what facts were fed into the computer. Nor are we prepared to believe in the infallibility of the computer.

श्री सवाई सिंह सिसोदिया : श्रीमन्, मेहरोता जी ग्रौर डा जकरिया ने जो सुझाव दिये हैं मैं वे दौहराना नहीं चाहता, लेकिन मैं यह निवेदन करना चाहता हं कि जनता गर्टी के मंद्रिमंण्डल के कुछ सदस्यों ने श्रौर जनता पार्टी के संसद सदस्यों ने भी इस डील के बारे में एतराजात उठाए थे श्रौर देश के दूसरे लोगों ने इसके बारे में काफी एतराजात उठाए हैं । मैं यह जानना चाहता हूकि क्या उस जनता पार्टी गवर्तमेंट ने इस सम्बन्ध में कोई जांच बिठाई थी श्रौर यदि बिठाई थी दो उस जांच के क्या परिणाम ग्राप के सामने श्राये हैं ।

SHRI C. P. N. SINGH: I am not aware of any inquiry made by the Government.

श्री शिव चन्द्र झा : सभापति मह दय, क्या सरकार को पता है कि जगुम्रार को ते सामने रखते हुए या जो दूसरे एयरकाफ्ट हैं उन को सामने रखते हुए इंडियन ग्रोशन में जो ग्रमरीकी वी-52 बड़े-बड़े बाम्बर्स ग्रा गए हैं, मैं सरकार से जानना चाहता हूं कि चाहे ग्राप के जगुम्रार हों, मिराज हों, हन्टर हों, जो हों वे सब कैंपेबिल हैं उन के मुकावले के लिए या नहीं ?

SHRI C. P. N. SINGH: I do not think this falls within the purview of the main question.

श्री शिव चन्द्र झा ः सभापति महोदय बिल्कूल सवाल के तहत है ।

SHRI JAGJIT SINGH ANAND: What is this? I have been raising my hand right from the beginning of this question. I have repeatedly been raising my hand, but you are neither saying 'no'. nor 'yes'. You look to those sides only and not to our side. कोई नजर हमारी तरफ भी तो चाहिए,

हम सामने बैठे हैं ।

श्री शिव चन्द्र झाः ग्रध्यक्ष महोदय जगुग्रार की ताकत के बारे में सवाल है। जगुग्रार की कितनी क्षमता है? मैं समझता हूं कि बी. 52 बाम्बर ज्यादा क्षमता वाले हैं। उस के मुकाबले के लिए ग्राप के पास एयरकाफ्ट हैं या नहीं, यह सवाल है । भारत म्राप का ही नहीं है, हमारा भी है । यह भारत की सुरक्षा का सवाल है । (Interruptions)

SHRIMATI HAMIDA HABIBUL-LAH: Mr. Chairman, Sir . . . (Interruptions).

MR. CHAIRMAN: I am afraid this is a Question Hour. It is not a debating hour.

SHRI PILOO MODY: No, Sir, It is not a Question Hour only; it is a question-and answer hour. (*Interruptions*)

SHRI SHIVA CHANDRA JHA: American bombers have come into the Indian Ocean. Whether Indian aircraft are in a position to meet the threat or not--that is my question. The Minister must reply. (Interruptions).

SHRI PILOO MODY: If they cannot reply, can I reply for them?

SHRI RAMANAND YADAV: A separate notice is required for that.

SHRIMATI HAMIDA HABIBUL-LAH: Very specific questions have been asked and I am sorry to say that the hon. Minister has not replied to them. I asked one such question. One of these questions was that this aircraft was rejected by the British Air Force because of its uselessness and inefficiency. Other Members asked if the Government knew about it. It is there in all the papers all over the world. I would beg to ask the hon. Minister this question again whether he knows about it, or whether knows the Government of India about the fact that the British Air Force has rejected this aircraft because of its uselessness and inefficiency and if that is so, why should we go and buy it?

SHRI C. P. N. SINGH: Sir, I am not sure whether the information with the hon. Member is right, or the alleged computer was right. DR. RAFIQ ZAKARIA: It is surprising.

SHRI JAGJIT SINGH ANAND: Mr. Chairman, is the Government aware that all the facts that have been mentioned in this House were repeatedly brought up through questions and through a Half-an-Hour Discussion in this very House which went for over one hour? It was clearly brought out that at the time this deal was made, this aircraft was already obsolete. All the shady deals were brought up. But this was not being cancelled then because the contract that had been entered into involved millions and millions of rupees even if the contract was rejected at that moment. And the question that arises out of that is this. The last Government, after this House had drawn its attention to all the facts which my colleagues are giving now, did not cancel it. Will this Government assure the House that national interest will not be sacrificed and if all the allegations that we have been making for two years were proved correct, this deal will be cancelled and a proper aircraft will be secured in view of the more serious situation that has arisen on the borders of our country now?

GANDHI: INDIRA SHRIMATI Firstly, I am informed that the R.F. has not rejected the Jaguar; it is using it. So far as the other question of the hon. Member is concerned, I have already said that at all times we must keep the national interest in front of We have already seen what the 11S. news papers have said or what was said here. But before announcing whether we shall have a probe or not, we should know more about it. That, is why I said w_e shall keep abreast of all these opinions and do whatever is necessary.

MR. CHAIRMAN: That is enough.

SHRI MANUBHAI PATEL: Jaguar was on display on the Air Force Day and the Air Force officers and the Defence Ministry had invited M.Ps to see their performance and whether...

to Questions

MR. CHAIRMAN: That is all right.

SHRI MANUBHAI PATEL: Sir, kindly allow me.

MR. CHAIRMAN: That is all right. Please sit down. When I stand, please sit down.

SHRI MANUBHAI PATEL: Sir, it was the Defence Ministry of the present Government which had invited MPs to see the performance of that Jaguar on the Air Force day. I want to put that question. It is relevant.

MR. CHAIRMAN: I think we have had enough 'uran' in the Jaguar.

त्रव कोई दूसरी चीज में उड़ान भरेंगे, जगुवार में ही उड़ान नहीं भरते रहेंगे । सार। दिन जगुवार में नहीं बीतेगा ।

Transfer of CBI Officials

*42. SHRI LADLI MOHAN NIGAM:†

SHRI SYED NIZAM-UD-DIN:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) what are the names of the C.B.I. officers transferred or forced to go on leave during the period from the 10th of January, 1980 to the 10th March, 1980; and

(b) whether it i_{g} a fact that the officers transferred were incharge of the prosecution or had processed the cases arising out of the Shah Commission and Maruti Commission reports?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH): (a) and (b) The following C.B.I. Officers have been repatriated to their respective State cadres from 10th January, 1980 to 10th March, 1980 for administrative reasons:—

(1) Shri R. D. Singh, Director (Bihar).

 $^{+}$ The question was actually asked on the floor of the House by Shri Ladli Mohan Nigam.